

16.32 ½ hrs.

Title: Introduction of the Prevention of Dereliction of Duty by Public Functionary or Public Servant (in Communal Riots, of Crime of Genocide and of Contemptuous Imputations) Bill, 2002.

SHRI G.M. BANATWALLA (PONNANI): Sir, I beg to move for leave to introduce a Bill to provide for prevention of, and for dealing with, dereliction of duty by public functionary or public servant in communal riots, of the crime of genocide and of contemptuous imputations and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for prevention of, and for dealing with, dereliction of duty by public functionary or public servant in communal riots, of the crime of genocide and of contemptuous imputations and for matters connected therewith. "

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The motion was adopted.

SHRI G.M. BANATWALLA : Sir, I introduce the Bill.